Public Announcement under Regulation 15(1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for Acquisition of 21,68,400 (Twenty One Lakhs Sixty Eight Thousand Four Hundred Only) fully paid up equity shares from equity shareholders of Kamalakshi Finance Corporation Limited (hereinafter referred to as "Target Company" or "KFCL") by Dheeraj B. Shah (hereinafter referred to as "Acquirer") pursuant to and in accordance with regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("Regulation").

1. **Offer Details**

- **Offer Size**: The Acquirer is hereby making a mandatory Open Offer in terms of SEBI (SAST) Regulations, 2011 to the equity shareholders of the Target Company to acquire upto 21,68,400 (Twenty One Lakhs Sixty Eight Thousand Four Hundred Only) fully paid up equity shares ("Offer Size") bearing a face value of Rs. 10/- each representing 26% of the total issued, subscribed, paid up and voting capital of the Target Company pursuant to Share Purchase Agreement (SPA) dated December 02, 2013.
- **Price/consideration** : An offer price of Rs. 12.00/- per fully paid up equity share of Rs. 10/- each of the Target Company aggregating to Rs. 2,60,20,800/- (Rupees Two Crores Sixty Lakhs Twenty Thousand and Eight Hundred Only)) (hereinafter referred to as "Offer Consideration").
- **Mode of payment (cash/ security)** : The Offer Price will be paid in cash, in accordance with the regulation 9(1)(a) of the Regulations.
- **Type of offer**: This is a Triggered Offer under Regulation 4 of SEBI (SAST) Regulations, 2011.

2. **Transaction which has triggered the open offer obligations (Underlying Transaction)**

Details of underlying transaction					
Type of Transaction (direct/ indirect)	**Mode of Transaction (Agreement/ Allotment/ market purchase)**	**Shares/Voting rights acquired/ Proposed to be acquired**	**Total Consideration for shares /VRs acquired (In Rs.)**	**Mode of payment (Cash/ securities)**	**Regulation which has triggered**

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		Number	% vis a vis total equity /voting capital			
Direct	Share Purchase Agreement	37,260	0.45	4,47,120	Cash	Regulation 4

3. **Acquirer**

Details	Acquirer
Name of Acquirer	Dheeraj B.Shah
Address	23/A-12, Akash CHS, Jalawal Nagar, Ashok Nagar, Kandivali (E), Mumabi-400101, Maharashtra. Tel No.9920619131
Name(s) of persons in control/Promoter of Acquirer	N.A.
Name of the Group, if any, to which the Acquirer belongs to	N.A.
Pre Transaction shareholding • Number • % of total share capital	Nil
Proposed shareholding after the acquisition of shares which triggered the Open Offer	37,260 (0.45%)
Any other interest in the TC	The Acquirer is an additional Director on the Board of the Directors of the Target Company.

4. **Details of selling shareholder, if applicable**

Name	Part of promoter group (Yes/No)	Details of shares/voting rights held by the selling shareholder			
		Pre Transaction		Post Transaction	
		Number	%*	Number	%*
Vector Viniyog Pvt. Limited	Yes	37,260	0.45	Nil	Nil

**Percentage has been calculated vis-à-vis total equity/voting capital of the TC.*

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5. **Target Company**

- Kamalakshi Finance Corporation Ltd having its registered office at 306, Dalalmal Chambers, Behind Aayakar Bhavan, New Marine Lines, Mumbai, Maharashtra-400020 Tel no.: 022-22074889, Fax no.: 022-22014368, E-mail:kamalakshifinance@gmail.com, Website:www.kamalakshifinance.com.

- The shares of the Target Company are listed at Bombay Stock Exchange Limited ("BSE") having scrip Code as 501314 & Scrip ID as ZKAMALAK.

6. **Other details**

- A Detailed Public Statement ("DPS") specifying the detailed terms and conditions of this Offer will be published as per Regulation 14(3) of SEBI (SAST) Regulations, 2011 on or before December 09, 2013.

- The Acquirer hereby undertakes that it is aware of and will comply with its obligations under the SEBI (SAST) Regulations, 2011 and has adequate financial resources to meet the Offer obligations in terms of Regulation 25(1) under the Regulations.

- This offer is not conditional upon any minimum level of acceptance in terms of regulation 19(1) of the Regulations and is not a competing bid in terms of regulation 20 of the regulation

- The Acquirer accepts the full responsibility for the information contained in this Public Announcement.

Issued by Manager to the offer

intensive

Intensive Fiscal Services Private Limited
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Nariman Point, Mumbai- 400021
Tel. Nos.:- 022 22870443/44/45,
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Contact Person:- Rishabh Jain/Nikesh Jain
SEBI Registration No.: INM000011112
For and On behalf of Dheeraj B.Shah

INTENSIVE FISCAL SERVICES PVT. LTD. MUMBAI

Sd/-
(Dheeraj B. Shah)
Place: Mumbai
Date: December 02, 2013